

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/240/ (IB)/2017  
NAME OF THE PETITIONER(S) : PERCEPT LTD  
NAME OF THE RESPONDENT(S) : PYRAMID SAIMIRA THEATRE LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. GIRIDHARA RAO	Counsel for Petitioner	B. Giridhara Rao
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**ORDER**

Shri B Giridhara Rao, counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner sought time for placing the status of the matter pending before the Hon'ble High Court of Madras. Time extended at request. Put up on 07.07.2017 at 10.30 A.M.

  
 (K. Anantha Padmanabha Swamy)  
 Member (Judicial)